

OA-161/96  
Shri Brijendra Chandra Singh

1/2/1996

ady

to 8-2-96

Xxx

2.96.

Mr Shri M.L. Paswan, Registrar I/C.

Defects  
removed  
2/2/96  
2/2/96

Defects pointed out in Col. No. 6, 19, 21 have not yet been removed. List on 29.2.96 for removing defects.

TCBS/

(M.L. Paswan)  
Registrar I/C

3/29.2.96

Shri. M. L. Paswan, Registrar Incharge.

.....

Learned Counsel for the applicant is absent. Defect has been removed. Let it be registered and placed before the Hon'ble Bench for hearing on admission, fixing 21.3.96.

PKL

( M. L. Paswan)  
Registrar I/C

4/21.03.96

Counsel for the applicant : Mrs. Nivedita Nirvikar.

After some argument, Mrs. Nivedita Nirvikar, counsel for the applicant prays for withdrawal of the case. Prayer allowed. The O.A. is dismissed as withdrawn.

SKJ

(N. K. Verma)  
Member (A)